

it, that would be a different matter, and that can be taken up afterwards. But this time at least, we might go on with the convention we are having.

**Shri Hari Vishnu Kamath:** May I request again that in case a decision has been taken once and for all in 1962 with regard to this particular matter, the relevant rule might be amended?

**Mr. Speaker:** We shall consider that also.

**Shri Hari Vishnu Kamath:** Do I take it as an assurance that the adjournment motions given notice of by us for today on the tragic disturbances in Madras would be taken up tomorrow?

**Mr. Speaker:** All notices that have been given for today would be taken up tomorrow.

**Shri Hari Vishnu Kamath:** But then, there is another matter to which I would like to refer, and I hope you would permit me to raise it after the Secretary has laid the Bills on the Table of the House....

**Mr. Speaker:** He had agreed to wait.....

**Shri Hari Vishnu Kamath:** I am not talking about this one, but there is another matter.....

**Mr. Speaker:** After this has been completed, he can raise it.

12.21 hrs.

#### PRESIDENT'S ASSENT TO BILLS

**Secretary:** Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 24th December, 1964:—

- (1) The Official Trustees (Amendment) Bill, 1964.
- (2) The Appropriation (Railways) No. 3 Bill, 1964.

(3) The Indian Tariff (Amendment) Bill, 1964.

(4) The Repealing and Amending Bill, 1964.

I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to the House on the 24th December, 1964:—

(1) The Industrial Disputes (Amendment) Bill, 1964.

(2) The Food Corporation Bill, 1964.

(3) The Anti-Corruption Laws (Amendment) Bill, 1964.

(4) The Slum Areas (Improvement and Clearance) Amendment Bill, 1964.

(5) The Hindu Marriage (Amendment) Bill, 1964.

(6) The Provisional Collection of Taxes (Amendment) Bill, 1964.

(7) The Essential Commodities (Amendment) Bill, 1964.

(8) The Prevention of Food Adulteration (Amendment) Bill, 1964.

(9) The Payment of Wages (Amendment) Bill, 1964.

(10) The Standards of Weights and Measures (Amendment) Bill, 1964.

(11) The Foreign Exchange Regulation (Amendment) Bill, 1964.

12.22 hrs.

#### PAPERS LAID ON THE TABLE

STATEMENT SHOWING POLITICAL CONTRIBUTIONS MADE BY COMPANIES

**The Minister of Finance (Shri T. T. Krishnamachari):** I beg to lay on the Table a statement showing political contributions made by companies during the period from middle of 1961 to